

**MINISTRY OF CHEMICALS AND FERTILIZERS
(RASAYAN AUR URVARAK MANTRALAYA)**

**A. DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS
(RASAYAN AUR PETRO-RASAYAN VIBHAG)**

1. Insecticides (excluding the administration of the Insecticides Act, 1968 (46 of 1968).
2. Molasses.
3. Alcohol – Industrial and potable from the molasses route.
4. Dye-stuffs and dye-intermediates.
5. All organic and inorganic chemicals, not specifically allotted to any other Ministry or Department.
6. Planning, development and control of, and assistance to, all industries dealt with by the Department.
7. Bhopal Gas Leak Disaster-Special Laws relating thereto.
8. Petro-Chemicals.
9. Industries relating to production of non-cellulosic synthetic fibres (Nylon Polyester, Acrylic, etc.)
10. Synthetic rubber.
11. Plastic including fabrications of plastic and moulded goods.
12. All matters related to three CPSUs under the administrative control of the Department, namely Hindustan Organics Chemicals Limited (HOCL), Hindustan Insecticides Limited (HIL), and Brahamputra Cracker Polymer Limited (BCPL).
13. All matters related to two Autonomous Bodies namely Central Institute of Plastic Engineering & Technology (CIPET) and Institute of Pesticides Formulation Technology.